

INTERNATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 247 of 2018

IN THE MATTER OF:

Akula Nagalaxmi

...Appellant

Vs

Crompton Greaves Ltd.

...Respondent

Present:

Appellant: Mr. Narender Singh Yadav and Mr. Abhishek Singh,
Advocates.

Respondent: Mr. Shankh Sengupta, Ms. Varuna Bhanrale and Mr.
Manav Gill, Advocates for R-1.

ORDER

19.07.2019: Due to paucity of time arguments of learned counsel for the Respondent could not be heard.

Post the appeal 'for hearing' on **14th August, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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